

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3121/2015

Thursday, this the 2nd day of May 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Central Electrical & Mechanical Engineering Service Group 'A' (Direct Recruits) Association Through its General Secretary Ramesh Kumar (Garg), SE (E)
Aged about 48 years
s/o Shri Fakir Chand
r/o B-105, Ground Floor
Chander Nagar, Janakpuri
New Delhi – 110 058
2. Vimal Kumar, SE (E)
Aged 48 years
s/o late Dr. S R Dohare
r/o B-1/368, First Floor
Janakpuri, New Delhi – 110 058
3. R P Gupta, EE (E)
Aged 42 years
s/o Sh. Ghanshyam Das Gupta
r/o Flat No.503, G-1, A Block
Samriddhi Apartment, Sector 18 B
Dwarka, New Delhi
4. Sai Krishna Ponugoti, EE (E)
Aged 40 years
s/o Sh. P Rama Rao
r/o I-302, Mayurdwaj Apartment
I P Extension, New Delhi – 110 092

..Applicants

(Mr. M K Bhardwaj, Advocate)

Versus

Govt. of NCT of Delhi & others through

1. The Chief Secretary
Govt. of NCT of Delhi
New Secretariat, IP Estate
New Delhi

2. The Principal Secretary
Govt. of NCT of Delhi
New Secretariat, IP Estate, New Delhi
3. Engineer-in-Chief,
PWD, Govt. of NCT of Delhi
12th Floor, MSO Building, IP Estate
New Delhi
4. The Secretary
Govt. of India
Ministry of Urban Affairs & Employment
Nirman Bhawan, New Delhi – 110 001
5. The Director General,
Central Public Works Department,
Nirman Bhawan, New Delhi

..Respondents
(Ms. Sangita Rai and Mr. Pradeep Singh Tomar, Advocate for
respondent Nos. 1 to 3 –
Mr. Gyanendra Singh, Advocate for respondent Nos. 4 & 5)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Mr. M K Bhardwaj, learned counsel for applicants submits that the O.A. has become infructuous on account of developments that have taken place during the pendency of the O.A. It is accordingly dismissed as infructuous.

There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

May 2, 2019
/sunil/